

Government of India
Ministry of Drinking Water and Sanitation

LOK SABHA

UNSTARRED QUESTION NO.4527

TO BE ANSWERED ON 22-03-2018

Water Facilities in Toilets

‡4527. DR. BHARATIBEN D. SHYAL:

Will the Minister of **DRINKING WATER AND SANITATION** be pleased to state:

- (a) the number and percentage of rural families in the country who do not have the facility of flush toilets, State/UT-wise;
- (b) the details of the toilets constructed during each of the last three years and the current year, State/UT-wise;
- (c) the funds allocated for construction of toilets in remote and hilly areas, State/UT-wise;
- (d) the steps taken by the Government to provide toilet facility to the whole population of the country; and
- (e) whether any awareness programme has been launched to ensure the use of toilets in rural areas of country and if so, the details thereof?

ANSWER

MINISTER OF STATE FOR MINISTRY OF DRINKING WATER & SANITATION
(SHRI RAMESH CHANDAPPA JIGAJINAGI)

- (a) State/UT-wise number and percentage of rural households without access to toilets as on 19.3.2018 is given at **Annexure-1**.
- (b) The State/UT-wise number of Individual household latrines (IHHLs) constructed under Swachh Bharat Mission (Gramin) [SBM(G)] during the last three years and current year is given at **Annexure-2**.
- (c) SBM(G) is a demand driven scheme, hence State/UT-wise allocation is not made. However, State/UT-wise Central share released under SBM(G) during the last three years and current year is given at **Annexure-3**.
- (d) The SBM(G) was launched on 2nd October, 2014 with the aim at attaining Swachh Bharat by 2nd October 2019. The following steps have been/are being taken to achieve the target under SBM(G):-
 - Focus is being given on community based collective behavior change by massive campaigning at the national and States level.
 - Focus is also on creation of complete ODF villages, rather than only on construction of individual toilets.
 - Given the vast socio-economic-cultural diversity of India, and also from the point of view of promoting innovations, the programme provides flexibility to the States to choose the strategy best suited to them in its implementation.
 - Greater emphasis is being given on capacity building, especially in community approaches and programme management, by imparting training to the States and selected organizations called Key Resource Centres (KRCs), involving District Collectors to provide leadership to the programme at the district level.
 - The programme is being run as a *janandolan* with cooperation of all sections of the society including the NGOs, corporates, youth etc. The Panchayats are being actively involved.
 - Zila Swachhata Prerakshave been engaged for support of districts.
- (e) Under SBM(G), upto 5% of the programme funds is to be spent on Information, Education and Communication (IEC) and capacity building at the State and District level, and upto 3% is to be spent at the Central level. Massive media campaigns have been started at national level using Audio Visual (TV) and Audio (Radio) aids. States are also carrying out IEC campaign including interpersonal Communication (IPC). Cleanliness drives and awareness campaigns are also held at regular intervals. Besides conventional IEC tools, social media is also being used for spreading the mass awareness. A Facebook page for SBM(G) has been created and twitter handles are also active. Media celebrities have been roped in as brand ambassadors.

Annexure-1.

Statement referred in part (a) of the reply to Lok Sabha Un-starred Question No.4527
due for reply on 22-03-2018

State/UT-wise, the number and percentage of rural household without access to
toilets as on 19.3.2018

S.N.	State/UT Name	Number of rural household without access to toilets	Percentage of rural household without access to toilets
1	A & N ISLANDS	33	0.08
2	ANDHRA PRADESH	545364	7.68
3	ARUNACHAL PRADESH	0	0.00
4	ASSAM	1067899	19.46
5	BIHAR	10746351	57.62
6	CHANDIGARH	0	0.00
7	CHHATTISGARH	0	0.00
8	D & N HAVELI	0	0.00
9	DAMAN & DIU	0	0.00
10	GOA	43598	23.78
11	GUJARAT	0	0.00
12	HARYANA	0	0.00
13	HIMACHAL PRADESH	0	0.00
14	JAMMU & KASHMIR	703406	47.30
15	JHARKHAND	1267118	28.40
16	KARNATAKA	942855	13.32
17	KERALA	0	0.00
18	MADHYA PRADESH	1389616	14.45
19	MAHARASHTRA	163129	1.47
20	MANIPUR	91299	20.33
21	MEGHALAYA	0	0.00
22	MIZORAM	4074	3.35
23	NAGALAND	50436	19.98
24	ODISHA	4233773	50.56
25	PUDUCHERRY	38884	43.66
26	PUNJAB	30405	1.06
27	RAJASTHAN	49719	0.48
28	SIKKIM	0	0.00
29	TAMIL NADU	461227	4.92
30	TELANGANA	859354	19.63
31	TRIPURA	183206	26.22
32	UTTAR PRADESH	11544515	42.65
33	UTTARAKHAND	0	0.00
34	WEST BENGAL	911217	6.65
		3,53,27,478	21.61

**Statement referred in part (b) of the reply to Lok Sabha Un-starred Question No.4527
due for reply on 22-03-2018**

**State/UT-wise Individual household latrines(IHHLs) constructed during last three years and
current year as on 19-03-2018**

S.N.	State/UT	2014-15	2015-16	2016-17	2017-18 (Upto 19-03-2018)
1	A & N ISLANDS			979	17524
2	ANDHRA PRADESH	213867	354996	788496	1890626
3	ARUNACHAL PRADESH	12902	19439	42552	41460
4	ASSAM	148237	465545	1054882	661309
5	BIHAR	165457	427038	872331	2280381
6	CHHATTISGARH	39128	357107	1464977	931066
7	D & N HAVELI	0	0	0	18758
8	DAMAN & DIU	0	0	0	1600
9	GOA	0	28637	0	0
10	GUJARAT	335762	922728	1559806	428729
11	HARYANA	107765	132661	126162	319957
12	HIMACHAL PRADESH	54265	66632	80521	10
13	JAMMU & KASHMIR	8496	64665	83455	327464
14	JHARKHAND	98512	315130	832239	1041265
15	KARNATAKA	791687	533011	720075	1390372
16	KERALA	34101	11752	195090	0
17	MADHYA PRADESH	521739	1022566	1860073	2261265
18	MAHARASHTRA	500897	889170	1917675	2148995
19	MANIPUR	27860	47636	41423	49751
20	MEGHALAYA	42002	44129	45973	87138
21	MIZORAM	534	6026	2872	20794
22	NAGALAND	0	22617	38112	17124
23	ODISHA	130925	1329832	1263960	559269
24	PUDUCHERRY	0	0	2430	6778
25	PUNJAB	9887	71543	106626	69601
26	RAJASTHAN	653306	2164590	2721433	2101569
27	SIKKIM	3562	3707	0	0
28	TAMIL NADU	378162	948287	1139701	1959898
29	TELANGANA	130725	240168	520092	1472089
30	TRIPURA	24869	61173	43829	28817
31	UTTAR PRADESH	515427	694487	1740917	3738642
32	UTTARAKHAND	57833	64030	335264	42976
33	WEST BENGAL	847080	1432065	2322394	974251
	GRAND TOTAL	58,54,987	1,27,41,367	2,19,24,339	2,48,89,478

**Statement referred in part (c) of the reply to Lok Sabha Un-starred Question No.4527
due for reply on 22-03-2018**

State/UT-wise, Central share released under SBM(G) during last 3 years and current year (Rs. in Crore)				
State/UT	2014-15	2015-16	2016-17	2017-18
A & N ISLANDS	0.00	3.40	3.00	30.50
ANDHRA PRADESH	116.10	234.17	342.21	1190.71
ARUNACHAL PRADESH	14.61	38.71	65.09	136.49
ASSAM	185.78	474.27	747.58	1149.57
BIHAR	0.00	221.55	131.86	829.83
CHHATTISGARH	28.12	144.72	584.46	641.49
D & N HAVELI	0.00	0.00	0.00	17.50
DAMAN & DIU	0.00	0.00	0.00	2.00
GOA	0.00	1.05	0.00	0.00
GUJARAT	156.07	478.22	751.23	369.46
HARYANA	5.93	32.76	68.79	0.00
HIMACHAL PRADESH	130.17	4.37	117.30	0.00
JAMMU & KASHMIR	103.08	4.05	59.51	197.82
JHARKHAND	23.05	97.32	455.46	680.04
KARNATAKA	312.54	450.77	419.56	949.38
KERALA	33.97	8.50	196.28	0.00
MADHYA PRADESH	0.00	374.33	1210.77	1340.45
MAHARASHTRA	236.11	567.45	528.94	1155.33
MANIPUR	9.18	44.19	27.28	75.67
MEGHALAYA	0.00	35.65	75.70	143.89
MIZORAM	0.00	3.32	10.98	44.49
NAGALAND	20.87	10.83	64.12	70.26
ODISHA	65.84	571.50	863.65	437.44
PUDUCHERRY	2.00	4.40	0.00	50.00
PUNJAB	0.00	38.70	197.02	265.22
RAJASTHAN	271.57	938.73	777.30	916.02
SIKKIM	3.89	6.12	6.87	7.74
TAMIL NADU	205.12	78.94	537.02	838.75
TELANGANA	105.62	128.39	135.72	462.03
TRIPURA	50.65	38.89	24.98	0.00
UTTAR PRADESH	237.99	565.39	1153.33	3073.56
UTTARAKHAND	40.52	49.37	348.05	132.03
WEST BENGAL	371.52	712.92	655.50	492.77
	2730.30	6362.96	10559.58	15700.42